range of measures. The Central Government assists the State Governments through security related and development related interventions. In security related interventions, apart from directly deploying CAPFs, the Government of India provides assistance for capacity building of the States through Schemes like the Security Related Expenditure (SRE) Scheme, the Special Infrastructure Scheme (SIS), the Construction/Strengthening of Fortified Police Stations Scheme, etc. Other security related interventions includes providing Helicopters to the State Governments for Anti-naxal operations, setting up of Counter Insurgency and Anti-Terrorism (CIAT) Schools, assistance to raise India Reserve Battalions (IRB), modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme), etc.

On the development front, the Central Government is implementing Special Schemes for LWE affected areas like the Integrated Action Plan (IAP), the Road Requirement Plan-I, etc.

It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance are the effective instrumentalities to combat LWE insurgency in the long-term.

## Terrorist attack on BSF camp at Samba

- 679. SHRI KIRANMAY NANDA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has received the enquiry report of terrorist attack on Border Security Force (BSF) camp at Samba in Jammu and Kashmir on 26th September, 2013;
- (b) if so, the details of findings of enquiry conducted by Additional Director of BSF;
  - (c) the action taken against any BSF personnel for negligence in duty, if any;
  - (d) the steps taken by Government to avoid such attacks in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (c) No, Sir. However, a Staff Court of Inquiry by the Border Security Force (BSF) to investigate into the allegation of infiltration of militants during intervening night of 24/25, and 25/26 September, 2013, which led to the militant strike on Police Station Hiranagar and Army Camp at Samba has been ordered.

(d) The subject, 'maintenance of Law and Order' is a State subject as per the 7th Schedule of the Constitution of India. However, to support the State in their such

endeavour, there exists a very close and effective coordination mechanism amongst intelligence agencies at the Centre and the State to monitor the activities of terrorist organizations.

The intelligence inputs received by the Central Agencies about the possible designs and threats are shared with the State Governments concerned on a regular basis. The Multi Agency Centre (MAC) has been strengthened and re-organized to enable it to function on 24×7 basis for real time collation and sharing of intelligence with other intelligence agencies. The security intelligence inputs are shared with the concerned States through the established mechanism, which ensures close coordination and sharing of intelligence and seamless flow of information between the States and the Central Security and Law Enforcement Agency. This has resulted in busting of many terror modules and averting the planning of major terror attack.

## Covering more countries under Visa-on-Arrival Scheme

- 680. SHRI NAND KUMAR SAI: Will the Minister of HOME AFFAIRS be pleased to state:
  - (a) whether Visa-on-Arrival Scheme has become popular;
- (b) if so, the details of tourist growth registered under the said Scheme till May, 2013;
  - (c) the number of tourists of various countries who availed the said facilities;
- (d) whether there is any proposal to cover some more countries under Visa-on-Arrival Scheme; and
  - (e) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) All the eleven countries covered in the Tourist visa on Arrival facilities have availed of the facility. The number of visitors availing Tourist Visa-on-Arrival is as follows:

2010	-	6549
2011	-	12761
2012	-	16084
2013 (JanOct.)	-	15770

- (c) A statement is attached (See below).
- (d) to (e) Presently it is not proposed to extend the Tourist Visa-on-Arrival facility to more countries.